

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

122. I.A. 1004/2024

In

C.P. (IB)-486(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: BMSS steel Industries Pvt ltd.

Vs

Shrid Metal Technologies Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the Applicant appears through VC. Applicant did not mark her appearance.

Due to technical glitch we are unable to hear the Applicant. List on **23.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)